

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 01.12.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 143/BB/ 2017	-	Admission	Rule-6 of IB	Mr. Rohita Vs All That Hype Media Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
		<i>Syed Khamuddin</i>	<i>[Signature]</i>

ORDER

Counsel for Petitioner is present. Matter is listed today for admission.
Registry has raised objection, for compliance time extended till
07/12/2017.

[Signature]
Member (T)

[Signature]
Member (J)